

LOK SABHA

LIST OF BUSINESS

Monday, March 23, 2026 / Chaitra 2, 1948 (Saka)

11 AM

QUESTIONS

1. **QUESTIONS** entered in separate list to be asked and answers given.
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PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table: -

2. **SHRI GAJENDRA SINGH SHEKHAWAT** for Ministry of Culture;
3. **SHRI JAYANT CHAUDHARY** for Ministry of Education;
4. **SHRI PANKAJ CHAUDHARY** for Ministry of Finance;
5. **SUSHRI SHOBHA KARANDLAJE** for Ministry of Labour and Employment;
6. **SHRI KIRTI VARDHAN SINGH** for Ministry of Environment, Forest and Climate Change;
7. **SHRI SUKANTA MAJUMDAR** for Ministry of Education; and
8. **SHRI HARSH MALHOTRA** for Ministry of Corporate Affairs.

(Printed on a Separate list)

REPORT OF COMMITTEE ON THE EMPOWERMENT OF WOMEN

9. DR. D. PURANDESWARI

SMT. SHOBHANABEN MAHENDRASINH BARAIYA to present the Fourth Report (Hindi and English versions) of the Committee on the Empowerment of Women (2025-26) on the subject 'Cyber Crimes and Cyber Safety of Women' pertaining to the Ministry of Home Affairs and the Ministry of Electronics and Information Technology.

STATEMENT OF STANDING COMMITTEE ON HOUSING AND URBAN AFFAIRS

10. SHRI MAGUNTA SREENIVASULU REDDY

DR. GUMMA THANUJA RANI to lay the Statement (Hindi and English versions) showing Final Action Taken by the Government on recommendations/observations contained in Chapter I of the Twentieth Report (Seventeenth Lok Sabha) of the Standing Committee on Housing and Urban Affairs on Action Taken by the Government on the recommendations/observations contained in the Seventeenth Report (Seventeenth Lok Sabha) of the Committee on the subject, 'Evaluation of Implementation of Pradhan Mantri Awas Yojana (Urban)'.

STATEMENTS BY MINISTERS

11. SHRI PANKAJ CHAUDHARY to make the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 68th Report of the Standing Committee on Finance (2023-24) on action taken by the Government on the observations /recommendations contained in the 46th Report (17th Lok Sabha) of the Committee on 'Strengthening Credit Flows to the MSME Sector' pertaining to the Department of Financial Services, Ministry of Finance.

- (2) the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Finance (2024-25) on action taken by the Government on the observations/ recommendations contained in the 66th Report (17th Lok Sabha) of the Committee on 'Performance Review and Regulation of Insurance Sector' pertaining to the Department of Financial Services, Ministry of Finance.
- (3) the status of implementation of the recommendations contained in the 24th Report of the Standing Committee on Finance (2024-25) on action taken by the Government on the observations /recommendations contained in the 13th Report (18th Lok Sabha) of the Committee on 'Demands for Grants (2025-26)' pertaining to the Department of Financial Services, Ministry of Finance.



12. SHRI HARSH MALHOTRA to make the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Finance (2024-25) on action taken by the Government on the observations /recommendations contained in the 3rd Report of the Committee on 'Demands for Grants (2024-25)' pertaining to the Ministry of Corporate Affairs.
- (2) the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Finance (2025-26) on action taken by the Government on the observations /recommendations contained in the 10th Report of the Committee on 'Demands for Grants (2025-26)' pertaining to the Ministry of Corporate Affairs.

LEGISLATIVE BUSINESS

Bill to be introduced

The
Corporate Laws
(Amendment)
Bill, 2026.

13. **SHRIMATI NIRMALA SITHARAMAN** to move for leave to introduce a Bill further to amend the Limited Liability Partnership Act, 2008 and the Companies Act, 2013.

ALSO to introduce the Bill.

14. **MATTERS UNDER RULE 377**

LEGISLATIVE BUSINESS

Bill for consideration and passing

The Finance
Bill, 2026.

15. **SHRIMATI NIRMALA SITHARAMAN** to move that the Bill to give effect to the financial proposals of the Central Government for the financial year 2026-2027, be taken into consideration.

(Amendments printed on separate list to be moved)

ALSO to move that the Bill be passed.

NEW DELHI;
March 20, 2026
Phalguna 29, 1947 (Saka)

UTPAL KUMAR SINGH,
Secretary General